

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V

Item No.-332

CP - 161/241/242/ND/2019

IN THE MATTER OF:

Govind Mutha

Vs

M/s. SumanglamTraeximPvt. Ltd.

....Applicant

....Respondent

SECTION

Under Section 241-242

Order delivered on 27.11.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

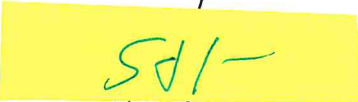
PRESENT:


For the Applicant : Adv. P. Nagesh, Adv. Harshal Kumar and Adv. Shivam Wadhwa

For the Respondent :

ORDER

Ld. Counsel for both the parties have put in appearance. Ld. Counsel for the Corporate Debtor undertakes to file his Vakaltnama on behalf of the CD No. 2 to 7 and 9 to 13 and seeks time to file the reply. Let the same be filed. List the case on 17.12.2019 till then status quo be maintained.


(SUMITA PURKAYASTHA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

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